

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Service Tax Appeal No.60667 of 2018

[Arising out of Order-in-Original No.GST/GGM/COM/SM/21-25/2017-18 dated 28.02.2018 passed by the Commissioner of CGST, Gurugram, Haryana]

M/s Yatra Online Pvt. Ltd.

Plot No.272, 7th Floor, Gulf
Adiba, Phase-II, Udyog Vihar,
Gurugram, Haryana-122008

.....Appellant

VERSUS

**Commissioner of Central Goods
& Service Tax, Gurugram**

GST Bhavan, Plot No.36-37, Sector-32,
Gurugram, Haryana 122001

.....Respondent

APPEARANCE:

Shri Arjun Raghavendera, Shri Manjunath A N and Shri Aditya Sarin,
Advocates for the Appellant

Shri C. Dhanasekaran, Special Counsel, Authorised Representative
for the Respondent

CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)

HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING: 20.11.2025
DATE OF DECISION: 30.03.2026

The appeal is allowed. For order, see order of date passed in
Service Tax Appeal No.60479 Of 2017.

**(S. S. GARG)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**